

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

28. IA 151/2022 in C.P. (IB)/3484(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-** IA 151/2022 Sanjay Kumar Lalit RP  
**IN THE MATTER OF**  
Sanjay Kumar Lalit  
V/s  
Avatar Innovatives Private Limited

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 151 of 2022:-** Counsel, Rushab Chopra appeared for the Applicant through VC.

None present on behalf of the RP. It has been pointed out that reply has been filed and pleadings in the present Application are complete. List this matter on **02.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**